

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 2321
TO BE ANSWERED ON 03.08.2021**

RESERVATION FOR ECONOMIC WEAKER SECTIONS (EWS)

2321. SHRI A.K.P. CHINRAJ:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the data or study on which the Government has given ten percent reservation for economically weaker section;
- (b) the basis on which the Government came to the conclusion for the income limit eight lakh for EWS Category; and
- (c) whether the Government considering to include ten percent reservation for economically weaker section in 9th Schedule, if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

- (a): Ten (10) percent reservation to the Economically Weaker Section (EWS) has been given on the basis of the Report dated 22.07.2010 of the Commission for Economically Backward Classes constituted by the Government under the Chairmanship of Major Gen. (Retd.) S.R. Sinho.
- (b): The annual income limit of Rupees Eight Lakh per annum for EWS category was decided after detailed deliberations by the Government.
- (c): No Sir.
